

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 04.

IA(I.B.C)/1672(MB)2024 IN C.P. (IB)/4187(MB)2018

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **19.04.2024**

NAME OF THE PARTIES : **Supreme Infrastructure Bot Pvt Ltd**

Vs

Srei Infrastructure Finance Limited

For FC : Adv. Rohit Gupta a/w Ativ Patel i/b AVP Partners
and Respondent in I.A 1672/2024

For CD : Adv. Shadab Jan a/w Sujit Lahoti, Ms. Shrushti Relekar
i/b Sujit Lahoti & Associates

IBC under Sec. 7

ORDER

IA(I.B.C)/1672(MB)2024

Heard the arguments of both sides in I.A. and the matter is **Reserved for Orders.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

//SKS//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)